GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 249 TO BE ANSWERED ON 19th NOVEMBER, 2019

SHARE OF RAJASTHAN AND JHARKHAND UNDER NFSA

249. SHRI P.P. CHAUDHARY: SHRI SUNIL KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the percentage coverage of various schemes under National Food Security Act (NFSA), State-wise including States of Rajasthan and Jharkhand;
- (b) whether the Government is aware that the coverage of the NFSA is low in States of Rajasthan and Jharkhand as compared to some other States, if so, the reasons therefor; and
- (c) whether the Government intends to review the percentage beneficiaries coverage of Rajasthan in the future, if so, the details thereof?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): The National Food Security Act, 2013 (NFSA) provides for coverage of 75% of the rural and 50% of the urban population, i.e. about two-thirds of the total population of the country, for receiving highly subsidized foodgrains. A statement indicating the State-wise percentage coverage under NFSA including Rajasthan and Jharkhand is at Annexure.

- (b): The exercise of State-wise coverage within the overall national coverage under NFSA was done by the erstwhile Planning Commission (Now NITI Aayog) using the 68th round of NSSO Household Consumption Expenditure Survey (2011-12). A State-wise cut off level of monthly expenditure was arrived at separately for rural and urban areas and population below this cut off monthly expenditure was eligible for coverage under the Act. The methodology of Planning Commission was such that the percentage coverage under NFSA was not uniform across all States/UTs. Coverage was higher for those States/UTs, where the size of the population below the cut off level of expenditure was relatively large in proportion to their total population vis-à-vis those states where the proportion was smaller. Therefore, the coverage of Rajasthan and Jharkhand was lower vis-à-vis those States that had a higher poverty ratio as compared to these two States.
- (c): No proposal to review the percentage beneficiaries coverage of Rajasthan under NFSA is presently under consideration of Government.

ANNEXURE REFERRED TO IN PART (a) OF THE UNSTARRED QUESTION NO.249 DUE FOR ANSWER ON 19.11.2019 IN THE LOK SABHA.

State-wise percentage coverage under the National Food Security Act, 2013

SI. No.	States/ UTs	Populati on (Census 2011)	Percentage Coverage		Accepted No. of persons under NFSA (in lakh)			No. of families/persons identified under NFSA (in lakh)				
			Rural	Urba n	Rural	Urban	Total	No. of family	No. of person	Priority No. of persons	- Total persons	% of accepted persons
1	Andhra Pradesh	493.77	60.96	41.14	200.2	68.03	268.23	9.09	23.52	244.71	268.23	100.00%
2	Arunachal Pradesh	13.83	66.31	51.55	7.09	1.62	8.71	0.37	1.47	6.74	8.21	94.27%
3	Assam	311.69	84.17	60.35	225.41	26.49	251.90	7.03	29.69	221.94	251.63	99.89%
4	Bihar	1038.05	85.12	74.53	783.74	87.42	871.16	25.01	116.55	740.57	857.12	98.39%
5	Chhattisgarh	255.4	84.25	59.98	165.16	35.61	200.77	7.19	20.42	180.35	200.77	100.00%
6	Delhi	167.53	37.69	43.59	1.58	71.2	72.78	0.76	2.90	69.83	72.73	99.94%
7	Goa	14.58	42.24	33.02	2.33	2.99	5.32	0.13	0.50	4.82	5.32	100.00%
8	Gujarat	603.84	74.64	48.25	258.78	124.06	382.84	8.12	42.77	339.77	382.54	99.92%
9	Haryana	253.53	54.61	41.05	90.28	36.21	126.49	2.68	11.35	115.14	126.49	100.00%
10	Himachal Pradesh	68.57	56.23	30.99	34.68	2.14	36.82	1.82	7.67	20.98	28.64	77.80%
11	J&K	125.49	63.55	47.1	58.05	16.08	74.13	2.36	11.04	63.09	74.13	100.00%
12	Jharkhand	329.66	86.48	60.20	216.52	47.73	264.25	9.17	37.98	225.72	263.70	99.79%
13	Karnataka	611.31	76.04	49.36	285.55	116.38	401.93	10.97	43.91	358.02	401.93	100.00%
14	Kerala	333.88	52.63	39.5	91.87	62.93	154.8	5.96	25.59	129.21	154.80	100.00%
15	Madhya Pradesh	725.98	80.1	62.61	420.83	125.59	546.42	13.98	50.20	496.22	546.42	100.00%
16	Maharashtra	1123.73	76.32	45.34	469.72	230.45	700.17	25.05	108.01	592.16	700.17	100.00%
17	Manipur	27.22	88.56	85.75	17.91	7.15	25.06	0.64	2.01	22.31	24.31	97.03%
18	Meghalaya	29.64	77.79	50.87	18.43	3.03	21.46	0.70	2.91	18.54	21.46	99.98%
19	Mizoram	10.91	81.88	48.6	4.33	2.73	7.06	0.26	0.82	5.86	6.68	94.65%
20	Nagaland	19.81	79.83	61.98	11.23	3.56	14.79	0.48	2.11	11.94	14.05	94.98%
21	Odisha	419.47	82.17	55.77	287.19	39.02	326.21	12.40	41.78	281.82	323.60	99.20%
22	Punjab	277.04	54.79	44.83	94.88	46.57	141.45	1.79	7.71	133.74	141.45	100.00%
23	Rajasthan	686.21	69.09	53	356.09	90.53	446.62	9.32	37.00	409.62	446.62	100.00%
24	Sikkim	6.08	75.74	40.36	3.45	0.61	4.06	0.17	0.55	3.24	3.79	93.30%
25	Tamil Nadu	721.39	62.55	37.79	232.62	132.08	364.7	17.17	73.27	284.07	357.34	97.98%
26	Telangana	352.89	60.96	41.14	143.08	48.62	191.70	5.67	15.29	176.33	191.62	99.96%
27	Tripura	36.71	74.75	49.54	20.26	4.76	25.02	1.10	4.98	19.85	24.83	99.23%
28	Uttar Pradesh	1995.81	79.56	64.43	1234.09	286.52	1520.61	40.94	126.96	1264.02	1390.98	91.47%
29	Uttarakhand	101.17	65.26	52.05	45.85	16.09	61.94	1.84	7.92	54.04	61.96	100.03%
30	West Bengal	913.48	74.47	47.55	463.31	138.53	601.84	15.86	51.82	550.02	601.84	100.00%
31	A&N	3.8	29.94	1.7	0.61	0.02	0.63	0.04	0.14	0.46	0.61	96.61%
32	Daman & Diu	2.43	26.66	56.47	0.16	1.03	1.19	0.01	0.04	0.72	0.76	64.00%
33	Dadra & Nagar Haveli	3.43	84.19	51.54	1.54	0.82	2.36	0.04	0.23	1.92	2.15	91.10%
34	Lakshadweep	0.64	35.30	33.56	0.05	0.17	0.22	0.01	0.04	0.18	0.22	100.00%
35	Chandigarh	10.55	38.54	47.26	0.11	4.85	4.96	0.00	0.01	2.79	2.79	56.34%
36	Puduchery	12.44	59.68	46.94	2.35	3.99	6.34	0.26	0.83	5.32	6.15	97.01%
	Total	12101.96	75.00	50.00	6249.33	1885.61	8134.94	238.34	909.97	7056.06	7966.03	97.92%
